The Nagaland Fiscal Responsibility and Budget Management (Amendment) Act, 2009. (Act No. 8 of 2009)

Received the assent of the Governor of Nagaland on 28/09/2009 and published in the Nagaland Gazette Extraordinary dated: 9th of October, 2009.

An -Act-

To further amend the Nagaland Fiscal Responsibility and Budget Management Act, 2005.

Be it enacted by the Nagaland Legislative Assembly in the sixtieth year of the Republic of India as follows:-

1. SHORT TITLE AND COMMENCEMENT

- (1) This Act may be called the Nagaland Fiscal Responsibility and Budget Management (Amendment) Act, 2009.
- (2) It shall come into force with immediate effect.

2. Amendment of Section 9:-

Section 9 clause 2 sub-clause (II) of the principal Act shall be substituted by the following:- "strive to bring down fiscal deficit to 3.5% of project Gross State Domestic Product (GSDP) by the ending 31st March 2010."